GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO.3541 TO BE ANSWERED ON 02.01.2019

Coal Requirement

3541. SHRI JUGAL KISHORE:

Will the Minister of COAL be pleased to state:

- (a) the total quantity of coal required for thermal power plants in Jammu and Kashmir;
- (b) the names of the States from which coal is supplied along with the quantity of coal;
- (c) whether the units of power plants had to be shutdown due to supply of low grade coal with high soil content and it results in power crisis and if so, the details thereof;
- (d) whether the State has to remain dependent on imported coal which results in higher unit cost due to high price, high transportation cost and uncertain supply; and
- (e) if so, whether the Government proposes to take any action in this regard?

ANSWER MINISTER OF RAILWAYS AND COAL (SHRI PIYUSH GOYAL)

(a) to (e) As per Central Electricity Authority (CEA), there is no coal based thermal power station in the state of Jammu and Kashmir, as such the issue of coal for thermal power plants in Jammu and Kashmir does not arise.

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